

(e) the reasons for failure of Delhi police in detecting and preventing crimes?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1411/67].

(c) One.

(d) Out of total number of 52 cases of burglaries reported in the South district during June, 1967, 29 have been filed as untraced. Out of the remaining cases, 20 are under investigation and 3 are pending trial in the Court.

(e) Intensive efforts are made to work cases against property offences and special drives are launched to bring the culprits to book.

राजस्थान में टेलीफोन सेवा

8550. श्री श्रींकार लाल बोहरा : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) पिछड़े हुए क्षेत्रों में विशेष रूप से राजस्थान में टेलीफोन सुविधाओं का विस्तार करने के लिये सरकार द्वारा क्या कार्यवाही की गई है ताकि दूर के क्षेत्रों को एक ही संचार माध्यम से मिलाया जा सके; और

(ख) सीमान्त क्षेत्रों में विशेषतया जैसलमेर तथा बाडमेर और आदिवासी क्षेत्रों में भी संचार सुविधाओं की व्यवस्था करने के लिये क्या योजनाएँ बनाई गई हैं ?

संसद्-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) यदि योजना विभाग के लिए लाभप्रद हो तो किसी भी क्षेत्र के लिए टेलीफोन सेवा का विस्तार करने की भ्राम तीर पर मंजूरी दे दी जाती है। फिर भी मौजूदा नीति के अनुसार केवल निम्नलिखित श्रेणियों के स्थानों पर घाटे के

आधार पर भी सार्वजनिक टेलीफोन घर की सुविधाएँ दे दी जाती हैं:—

- (1) जिला तथा उपमंडल मुख्यालय
- (2) 20,000 से अधिक जन संख्या वाले स्थान;
- (3) तहसील तथा उसी के बराबर वाले मुख्यालय नगर।

(ख) राजस्थान तथा कुछ अन्य राज्यों में सीमा के निकट कुछ स्थानों पर घाटे के आधार पर दूरस्थ सार्वजनिक टेलीफोन घर खोल कर टेलीफोन सुविधाएँ देने का एक प्रस्ताव विभाग के विचाराधीन है।

Asiatic Society, Calcutta

8551. Shri Jyotirmoy Basu:
Shri C. K. Chakrapani;
Shri P. P. Esthose;
Shri Satya Narain Singh:

Will the Minister of Education be pleased to state:

(a) the expenditure incurred by the Asiatic Society, Calcutta during 1965 and 1966;

(b) whether the Society is facing a heavy deficit; and

(c) if so, whether Government propose to give them a lump-sum grant to meet the deficit?

The Minister of State in the Ministry of Education (Shri Sher Singh):

(a) 1965: Rs. 2,04,237.65.
1966: Rs. 1,93,745.51.

(b) Yes, Sir.

(c) The request of the Society for ad-hoc grant is receiving consideration.

Land for Schools in New Delhi

8552. Shri E. K. Nayanar:
Shri Jyotirmoy Basu:
Shri Ganesh Ghosh:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that schools like the Lady Irwin School, Raisina Anglo Vernacular School and Municipal Schools etc. have not yet been provided any site for expanding their

premises, whereas St. Columbas' School has been permitted to expand its premises and orders have been issued to demolish Government quarters in the Gole Market area for the purpose; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). The requisite information is being collected from the Delhi Administration, and will be placed on the Table of the Sabha, in due course.

Hindi University in Kerala

8553. Shri Vasudevan Nair:
Shri K. Anirudhan:
Shri Ram Singh Ayarwal:
Shri Ram Gopal Shalwale:
Shri Hukam Chand Kachwai:
Shri O. P. Tyagi:

Will the Minister of Education be pleased to state:

(a) whether Government propose to establish a Hindi University in Kerala by developing the Hindi Centre at Ernakulam;

(b) if so, the steps being taken in that direction; and

(c) when the University will start functioning?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) and (c). Do not arise.

Hindi Teachers' Training College, Trivandrum

8554. Shri Vasudevan Nair:
Shri K. Anirudhan:

Will the Minister of Education be pleased to state:

(a) whether Government propose to open a Hindi Teachers' Training College at Trivandrum (Kerala); and

(b) if so, the time by which it will start functioning?

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The Minister of State in the Ministry of Education (Shri Sher Singh):

(a) Yes, Sir.

(b) The State Government are planning to start the College during the current financial year.

Dibrugarh University

8555. Shri R. Barua: Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission is aware of the findings/recommendations contained in the report of the sub-committee of the Court of Dibrugarh University.

(b) if so, the details thereof;

(c) whether the University Grants Commission propose to make an assessment of the overall activities of the newly formed University and take steps for creating a wholesome eliminate for improvement of academic life consistent with the idea for which a University stands; and

(d) if so, when?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir.

(b) Does not arise.

No such proposal is under consideration of the Commission.

(d) Does not arise.

Law and Order in West Bengal

8556. Dr. Ranen Sen: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Chief Minister, West Bengal has informed the Central Government that law and order position is bad in the Assansol area of West Bengal due to (i) maintenance of private armed gangs by the colliery owners and their taking law in their own hands, (ii) non-implementation of awards and agreements by the owners and (iii) failure of the Union Labour Ministry to effectively intervene; and